

THE DEPUTY CHAIRMAN: I am not allowing. (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, the whole matter is going on presumption. (*Interruptions*) Mr. Kamal Morarka says that Parliament is not taken seriously by the Government. The Government does take Parliament seriously. The Government does take the decisions of Parliament seriously. The Government does take note of what is said on the floor of the House. We are aware of it. (*Interruptions*).

1.00 p.m.

SHRI GURUDAS DAS GUPTA: Will you convey the feelings of the House to the Minister concerned?

THE DEPUTY CHAIRMAN: Yes, he will. (*Interruptions*). Now, please sit down. Yes, Mrs. Sarla Maheshwari. (*Interruptions*). I do not want to repeat. Please sit down. You can see the record.

SHRI M. M. JACOB: I have taken note of it.

# RE. REPORTED INCIDENT OF MASS RAPE OF WOMEN IN TAMIL NADU

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल) : माननीय उपसभापति महोदया, क्या देर आयद दूरस्त आयद आप मुझे अपना शक्रिया अदा करने की अनुमति देंगी। उपसभापति महोदया, मैं बड़े दुख के साथ गंभीर और गहरे आश्रय के साथ आपके समक्ष एक प्रश्न रखना चाहती हूँ कि आखिर कब तक यह सिलसिला चलता रहेगा।

उपसभापति : कौन सा ?

श्रीमती सरला माहेश्वरी : महोदया, एक छोटा सा सिलसिला तो आपने यहाँ भी देखा। महोदया, मैं यह कहना चाहती हूँ कि महिलाओं पर अत्याचार और जुल्म की घटनाएँ लगातार बढ़ती जा रही हैं।

THE DEPUTY CHAIRMAN: I agree.

श्रीमती सरला माहेश्वरी : श्रीर हर रोज हम लोग इस सदन में हर सत्र में यह उठाते हैं। उपसभापति महोदया, आप अगर ध्यान दोगी, मेरे हाथ में 4 अगस्त का "इंडियन एक्सप्रेस" मद्रास एडिशन है। इसकी हैडिंग है 8 women raped in Vachai.

उपसभापति महोदया, महिलाओं पर अत्याचार के सिलसिले इसलिए जारी हैं क्योंकि अपराधियों को दण्ड नहीं मिलता। उपसभापति महोदया, यह घटना जन में घटी तमिलनाडु के धर्मपुरा जिले के गछाई गांव में। वे आदिवासी महिलाएँ जो वहाँ पर लकड़ी फल-फूल काटती हैं, सब्जियाँ बटोरती हैं। जून महीने में वहाँ के फोरैस्ट आफिसर और पुलिस के लोगों ने उस गांव पर हमला किया तथा 18 औरतों के साथ जुल्म व अत्याचार किया। इस घटना के बाद हमारे इस सदन के माननीय सदस्य श्री नल्लाशिवन् ने वहाँ के मुख्य मंत्री को एक पत्र लिखा और यह अपील की कि इस तरह की घटना हुई है जिसमें 18 औरतों के साथ जुल्म किया गया है।

[उपसभाध्यक्ष (श्रीमती जयन्ती नटराजन)  
पीठासीन हुई]

लेकिन तमिलनाडु के मुख्य मंत्री ने हमारे माननीय सदस्य श्री नल्लाशिवन् को कहा कि आपका अभियोग झूठा है और अगर आप इस तरह का अभियोग लगाना चाहते हैं तो आप इसकी जांच करिए। उपसभाध्यक्ष महोदया, सके बाद, कुछ विधायकों का तथा महिलाओं का दल उस गांव में गया और वहाँ जांच करने के बाद वह दल उन महिलाओं के वीडियो टेप में जो मौखिक बयान लेकर आया है और उस दल ने उन घटनाओं का जो मौखिक वर्णन किया है, उपसभाध्यक्ष महोदया, उससे हमारी आत्म-रूह कांप जाती है और शर्म व घृणा के साथ इस सदन में मैं यह उठाना चाहती हूँ और माननीय गृह मंत्री से कहना चाहती हूँ कि आखिर इस समाज में महिलाओं को एक इज्जतदार इंसान की हैसियत से जीने का हक है या नहीं और अगर हक है तो अपराधी क्यों खुले घुमते हैं, अपराधियों को दंडित क्यों नहीं किया जाता? वहाँ के मुख्य मंत्री कहते हैं कि वे आदिवासी चन्दन की लकड़ी की चोरी कर

[Shrimati Sarla Maheshwari]

रहे थे। क्योंकि वे गरीब आदिवासी हैं, इसलिए इस समाज में गरीबों के लिए न्याय उतना ही दूर है जितना आकाश दूर है।

उपसभध्यक्ष महोदय, आप इस कुर्से पर बैठी हुई हैं और मैं चाहूंगी कि आप गृह मंत्री महोदय को कहें और इस सदन में जल्दी से जल्दी एक बयान आए। इस पूरी घटना की तहकीकात की जाए, न्यायिक जांच की जाए और सदन को अवगत कराया जाए कि अपराधी कौन हैं और उन अपराधियों को पूरी तरह दंडित किया जाए। महोदया, कम से कम एक मिसाल तो कायम की जाए! महिलाओं पर जुनम के बारे में कितनी रिपोर्ट्स बनती हैं लेकिन एक भी मिसाल हमारे सामने नहीं आती कि अमुक अपराधी को दंडित किया गया है। मैं चाहूंगी कि आप गृह मंत्री महोदय को इस तरह का आदेश दें कि कम से कम कुछ अपराधियों को दंडित किया जाए, जिससे कि हमारे समाज के लोग कुछ तो डरें कि महिलाओं को भी समाज में जीने का हक है। (व्यवधान)

मौलाना अबुदुल्ला खान आज़मी (उत्तर प्रदेश) : मैडम, यह गंभीर मसला है।  
.. (व्यवधान) ..

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): One minute. Mira Dasji, I will call you. (Interruptions). One minute. I will call you. Please sit down. We are not going to have a debate. (Interruptions). I will not allow Members to speak more than one or two sentences. Everybody cannot speak also. (Interruptions). One minute. I will call you also. Yes, Mr. Baby.

SHRI M. A. BABY (Kerala): Thank you very much for permitting me. I understand that this is a very serious matter and Madam, you happen to be from Tamil Nadu. You are a lady also.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I have not heard.

SHRI M. A. BABY: Madam, the State of Tamil Nadu is having Chief Minister who claims to uphold the dignity of women, but it is quite unfortunate that when another hon. Member of this House has taken up this matter, she has said that what has been alleged is not correct. The hon. Home Minister is present here. Some time ago, another hon. Member raised an issue related to similar happening in....

AN HON. MEMBER: Andhra.

SHRI M. A. BABY: ...in the city of Delhi. So, Madam, this has been happening in different parts of the country. Unless we take cognizance of this kind of incidents in the country very seriously and request the Home Minister to take appropriate action, these will continue to increase in the coming days. So, I expect Jacobji to respond.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN Shrimati Mira Das. (Interruptions). I will call you. I have called Mira

SHRIMATI MIRA DAS (Orissa Madam, I entirely support the statement made by Mrs. Sarala Maheshwari. If the report is really correct and if there is any...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): You were asking for the Finance Minister. The Finance Minister is here.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I was not asking for the Finance Minister.

SHRI VITHALBHAI M. PATE (Gujarat): Whether he has appointed the Managing Director, Chairman of the SBI or not...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): But that matter is over. Now we have taken up another matter.

SHRI VITHALBHAI M. PATEL: The Chair has given a directive to the Government ... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): If the Finance Minister wants to say something, he is welcome

SHRI M. M. JACOB: From presumptions they were making allegations in the House. I have just checked up with the Finance Minister and he has said that there is no appointment made at all... (*Interruptions*)...

SHRI VITHALBHAI M. PATEL: You must clear it. Why should the cloud still continue?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes. Miraji, please continue.

SHRIMATI MIRA DAS: Madam, if there is the slightest truth in the allegation, this matter should be taken up very strongly. Through you, Madam, I demand of the Government, before this House, that the criminals—those who are hiding and those who are trying to run away from the law—should be caught and punished.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes, Mr. Gopalsamy.... (*Interruptions*)...

I have called Mr. Gopalsamy. Let him finish first.

SHRI V. GOPALSAMY (Tamil Nadu): Madam, it has been proved

beyond a shadow of doubt by the fact-finding team of the CPI (M) Party that what had happened in the Vac-hati village in Dharmapuri district is a guresome incident. Eighteen tribal women wre raped there. But what is more distressing is that the culprits—the Forest Department and the Police Department people—are protected by the Government. That is the most disturbing part of the incident.

SHRI V. RAJAN CHELLAPPA (Tamil Nadu): He is saying that they are being protected by the Tamil Nadu Government ... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Chellappa, I will call you..... (*Interruptions*)... Let him speak, I will call you.

SHRI V. GOPALSAMY: Madam, what happened in the Annamalai Nagar and Chidambarm police stations the same thing has happened here also.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please be brief, Mr. Gopalsamy.

SHRI V. GOPALSAMY: There is no protection for women in Tamil Nadu. When women are raped by police personnel and the Forest Department personnel and the Government tries to protect them and makes a plea that what has been reported is not true—even by the Chief Minister of the State—what protection can women get from the Government? So, Madam, I would like to make a request through you that at least some statemet should be made by the Home Minister on the floor of the House as to what has happened.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN):  
Yes, Mr. Nallasivan.

SHRI A. NALLASIVAN (Tamil Nadu): Madam, I associate myself with what Shrimati Sarla Maheshwari has said. I issued a statement to the press about this incident that the police and the Forest Department people went to the village of Vachati in Dharmapuri district and subjected the people there to unheard of repression and other brutalities. When I issued the statement, many Ministers of the State issued a rejoinder saying that I was stating a falsehood and all that. I issued the statement on 18th July only after verifying things through our party people. On the 31st of July, last month, along with four important people of my party, I went and saw them personally and video-recorded all the statements of the women. Eighteen women have been raped by the police and Forest Department people. Six hundred policemen and 80 policewomen stayed there in that village for three days. Eighteen women were raped, their properties have been destroyed, and they have not been able to cook any food for the last 1 and half months. We have made some arrangement for giving them food by collecting some money and rice from poor town, which is eight miles away from Vachati village. Even now the Government has not taken any action. Even now the Chief Minister has not come out with any statement.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes, Mr. Obaidullah Khan Azmi.....  
(Interruptions)

Not everyone. He and I am going call an AIADMK Member. please. I more.

SHRI A. NALLASIVAN: I request the Government to ask for some report from the State Government what happened and what action the State Government has taken.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Obaidullah Khan Azmi. Please very brief.

आप संक्षेप में बोलिए

मौलाना नेदुल्ल खान अजमी (उत्तर प्रदेश) : मैडम, हमारे मुजल्लिस और मैडम सरला महेश्वरी जी ने औरतों पर होने वाला जुल्म के खिलाफ जो तमिलनाडु में अजीब गरीब हादसा हुआ है, एक आवाज उठाई है मैडम, थे सिर्फ एक बात कहकर खत्म करूंगा

थे यह कहना चाहता हूं कि तमिल में ही यह जुल्म नहीं हुआ, पूरे मुल्क में इस तरह की आग लगती है, इसी तरह दिन ह दहाके दरिदगी के मुजाहरे देखने को मिलते हैं उन्होंने ठीकजसवाल उठाया है कि आखिर जुल्म कबजतक लचलता रहेगा, कानून कब सीता रहेगा, हुकूमत कब तक अंधी बहरी बना यह जतमाणा देखती रहेगी ?

जिन लोगों को जंगलों में जंगलों की हिफा के लिए रखा गया है वह लोग जंगलों में इ नियत के साथ दरिदगी का इस तरह से मु हिराजकर रहे हैं कि क्या रत जंगल की हि जत होगी, क्या आदमियों की हिफात होगी, इसानों की हिफाजत होगी । पीलीभीत 29 दमरी मार दिए गए, आदमियों का फूज नहीं हो पर रहा है । मद्रास में 18 और की इज्जत गई, औरतों का तहफूज नई पर रहा है । सारे देश में श्री रामचंद्र जी मुकदम बी सीताजी का अपहरण जब था और उसके बाद, उसकी पहचान के लिए,

مولانا عبید اللہ خان اعظمی اتر پردیش:  
میڈم ہمارے معزز ممبر سر لاہنیشوری جی نے  
عورتوں پر ہونے والے ظلم کے خلاف جو  
تعلیم نڈو میں عجیب و غریب حادثہ ہوا  
ہے ایک آواز اٹھائی ہے میڈم میں  
صرف ایک بات کہہ کر ختم کروں گا ...  
میں یہ کہنا چاہتا ہوں کہ تعلیم نڈو  
میں ہی یہ ظلم نہیں ہوا۔ پورے ملک میں  
اس طرح کی آگ لگتی ہے۔ اس طرح دن  
دہاڑے درندگی کے مظاہرے دیکھنے کو  
میتے ہیں۔ انہوں نے ٹھیک سوال کیا ہے  
کہ آخر یہ ظلم کب تک چلتا رہے گا قانون  
کب تک سوتا رہے گا حکومت کب تک  
اندھی بہری بن کر یہ تماشا دیکھتی رہے گی۔  
جن لوگوں کو جنگلوں میں جنگلوں  
کی حفاظت کے لئے رکھا گیا ہے وہ لوگ  
جنگلوں میں انسانیت کے ساتھ درندگی  
کا اس طرح سے مظاہرہ کر رہے ہیں کہ کیا  
جنگل کی حفاظت ہوگی کیا آدمیوں کی حفاظت  
ہوگی۔ کیا انسانوں کی حفاظت ہوگی۔  
پہلی بھیت میں ۲۰ آدمی مار دیئے گئے۔  
آدمیوں کا تحفظ نہیں ہو یا رہے مدارس  
میں ۱۸ عورتوں کی عزت لوٹی گئی عورتوں  
کا تحفظ نہیں ہو یا رہے ہمارے دیش  
میں شرعی راج چندر خجی کی مقدس بیوی

سیتا جی کا اپہرن جب ہوا تھا اور اس کے  
بعد اس کی پہچان کے لئے ...

THE VICE-CHAIRMAN (SHRI-  
MATI JAYANTHI NATARAJAN):  
No, this is not a debate.

مولانا ابوبدولہ خان اعظمی: मैं  
लक्ष्मण के कर्तव्य को सामने रखना  
चाहता हूँ ...

مولانا عبید اللہ خان اعظمی: میں  
لکشمین کے کرتوتیہ کو سامنے رکھنا  
چاہتا ہوں۔۔۔

THE VICE-CHAIRMAN (SHRI-  
MATI JAYANTHI NATARAJAN):  
No, no, this is not a debate.

مولانا ابوبدولہ خان اعظمی: लक्ष्मण  
ने वहु बोटियों के तम्हफूज के लिए किस तरह  
से बुर्बानी दी थी ...

مولانا عبید اللہ خان اعظمی: لکشمین  
نے ہوبیٹیوں کے تحفظ کے لئے کس طرح  
سے قربانی دی تھی۔۔۔

THE VICE-CHAIRMAN (SHRI-  
MATI JAYANTHI NATARAJAN):  
This is over now.

مولانا ابوبدولہ خان اعظمی: आज  
हमारे हर भाई को लक्ष्मण का रूप क्यों नहीं  
अपनाना स्वीकार है ?

مولانا عبید اللہ خان اعظمی: آج  
ہمارے ہر بھائی کو لکشمین کا روپ کیوں  
نہیں اپنانا سولیکار ہے۔۔۔

THE VICE-CHAIRMAN (SHRI-  
MATI JAYANTHI NATARAJAN):  
Yes, please conclude. It is not a de-  
bate.

ऐसा मत करिये, प्रीज ।

मौलाना अबुदुल्ला खान आज़मी : अगर इस तरह से रावण पैदा करेंगे तो लक्ष्मण की छोड़ी हुई स्त्रायस को किस प्रकार हिन्दुस्तान में ज़िन्दा रखेंगे ? (आवधान)

मौलाना अबुदुल्ला खान आज़मी : अगर

अस तरह से रावण पैदा करे गे तो  
लक्ष्मण की चपेट में भूत  
सिन्दुस्तान में ज़िन्दा रहे गे...

SHRI V. RAJAN CHELLAPPA  
(Tamil Nadu): The Chief Minister of Tamil Nadu.

(Interruptions)

मौलाना अबुदुल्ला खान आज़मी : श्रीरतों का हिकाजत के लिए यहां से लंका तक लड़ाई छोड़ी गई ... इस तरह से रावण पैदा करेंगे तो लक्ष्मण की छोड़ी हुई स्त्रायस को हिन्दुस्तान में किस प्रकार से ज़िन्दा रखेंगे ?

मौलाना अबुदुल्ला खान आज़मी : श्रीरतों

की रक्षा के लिए यहां से लंका तक  
लड़ाई लड़ी गयी ... इस तरह से रावण  
पैदा करे गे तो लक्ष्मण की चपेट में भूत  
सिन्दुस्तान में ज़िन्दा रहे गे...

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please sit down. Please sit down.

SHRI V. RAJAN CHELLAPPA: It is very clear.

मौलाना अबुदुल्ला खान आज़मी : तमिल-नाडु में जो श्रीरतों के ऊपर ये जो जुल्मों-सिबम हुआ है उस जुल्म के खिलाफ हुक्मत को बयान देना चाहिए ।

मौलाना अबुदुल्ला खान आज़मी : श्रीरतों  
की रक्षा के लिए यहां से लंका तक लड़ाई  
छोड़ी गई ... इस तरह से रावण पैदा करेंगे तो लक्ष्मण की छोड़ी हुई स्त्रायस को हिन्दुस्तान में किस प्रकार से ज़िन्दा रखेंगे ?

SHRI V. RAJAN CHELLAPPA: If any single woman is affected in this way, the Chief Minister of Tamil Nadu takes a number of actions. So, if it is real, the Chief Minister of Tamil Nadu takes necessary action because she has had some experience in the Assembly also. At that time a number of Assembly Members took some action against ... (Interruptions).

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Let him speak. He is not saying anything unparliamentary.

SHRI V. RAJAN CHELLAPPA: She takes severe action against the culprits.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Yes, Mr. Malaviya, the last speaker.

SHRI V. GOPALSAMY: It has become a police State, Madam.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): That matter is over.

SHRI V. GOPALSAMY: There is no protection for women in Tamil Nadu.

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): That matter is over. Nothing else on that matter will go on record.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): That matter is over. Nothing else will go on record.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): This matter is over. No nothing else will go on record.

It is not going on record.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): This matter is over. No. Nothing else will go on record. It is not going on record.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Nothing else will go on record. Nothing is going on record. It is not going on record, please.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Mr. Narayanasamy, the matter is over. Mr. Narayanasamy, the matter is over. Please sit down.

SHRI V. GOPALSAMY: \*

SHRI V. NARAYANASAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): The matter is over.

SHRI V. GOPALSAMY: \*

SHRI V. NARAYANASAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): It is not going on record.

SHRI V. RAJAN CHELLAPPA: \*

SHRI V. NARAYANASAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Mr. Narayanasamy, please sit down. Nothing is going on record. Nothing is going on record. Please sit down. Please sit down. Please sit down. Please sit down. No, I will not allow this.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): I will call no other speaker.

SHRI V. RAJAN CHELLAPPA: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please sit down. These allegations have not gone on record.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Mr. Gopalsamy, please sit down. If there is an important matter concerning the welfare of women, I appeal to Members not to politicise it. Mrs. Sarla Maheshwari has had her say. Everyone of you has associated himself with it. Now please leave it at that.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): No more, I am sorry, no more.

SHRI V. GOPALSAMY: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please don't politicise it. It is not going on record.

SHRI V. RAJAN CHELLAPPA: \*

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Mr. Rajan, nothing of that has gone on record. Please sit down.

# RE. OUTCOME OF THE VISIT OF THE DEFENCE MINISTER TO CHINA

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): Madam, Vice-Chairman, in December last, the Chinese Premier visited our country. He extended an invitation to our Defence Minister to visit that country. Our Defence Minister was there for about five days. It was for the first time that any Defence Minister of the country visited China. He returned to India on 30th. Five days have passed. The Parliament has been kept absolutely in the dark about the outcome of his discussions with the Chinese Premier and his counter-